

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

13(ND)2010

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.11.2019.**

**NAME OF THE COMPANY: Sh. Kapoorchand A. Sanghvi & Ors. V/s. M/s. TI
Steels Pvt. Ltd. & Ors.**

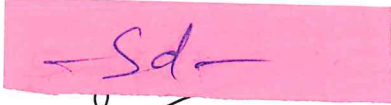
SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Gurucharan Singh, Advocate for the Respondent

ORDER

Request for adjournment has been made by the Ld. counsel for the
respondent. At his request adjourned to 10th December, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**